## PUNJAB VIDHAN SABHA SECRETARIAT

Unstarred Ouestions

TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON Monday, the 5th August, 2019

Regarding Employees recruited on contract basis

284. Smt. Sarvjit Kaur Manuke, MLA:- Will the Chief Minister be pleased to state:-

- total number of employees alongwith the time recruited on contract basis under various departments w.e.f. April, 2004 to March 2019 in Punjab;
- the number of employees regularized out of the same togetherwith the time by which the remaining employees are likely to be regularized?

Regarding Shut Down of Factories in District Ludhiana

285. Smt. Sarvjit Kaur Manuke, MLA:- Will the Labour Minister be pleased to state:-

the number of factories which have been shut down in all the constituencies of district Ludhiana from the year 2007 to year 2017, information of the same be provided respectively;

whether there is any proposal under consideration of the govt. to open any new factory in Assembly Constituency Jagraon?

To make arrangements of drainage of sullage water of ponds

286. Shri Budh Ram, MLA:- Will the Rural Development and Panchayats Minister be pleased to state:-

whether it is a fact that sullage water remains accumutlated in ponds in many villages namely Gurne Kalan, Guradi, Datewas, Chak Ali Sher, Akkan wali, Budhlada in Budhlada sub division and there is no arrangement of drainage of the same; if so, the details of such villages; b)

whether there is any scheme under the consideration of the govt. for the drainage of sullage water of ponds of the villages mentioned in part (a) above; if so, the details thereof?

**Upgradation of Middle Schools** 

287. Shri Budh Ram, MLA:- Will the Education Minister be pleased to state whether it is a fact that already 6 posts are sanctioned in middle school and only 2 posts are required to upgrade it to High School; if so, whether there is any Scheme under consideration of the Govt. to upgrade the middle schools of Punjab to High Schools; if so, the time by which it is likely to be done?

Filling up of vacant posts

288. Shri Budh Ram, MLA:- Will the Higher Education Minister be pleased to state whether it is a fact that a University College is functioning at village Bahadurpur of sub-division Budhlada; if so, the number of sanctioned posts togetherwith the number of those lying vacant thereat alongwith the time by which the said posts are likely to be filled up?

Construction of road at Bareta

289. Shri Budh Ram, MLA:- Will the Public Works (B& R) Minister be pleased to state :-

whether it is a fact that the Public Works Department has floated tenders for construction of road at Bareta; if so, the name of the company to whom the said tender has been given togetherwith the time by which the said work is likely to be accomplished;

whether it is also a fact that the work of the aforesaid road is lying suspended for quite sometime; if so, the

reason for its remaining stalled togetherwith the time by which the same is likely to be resumed?

To rectify the Sign Boards of the Villages

290. Sardar Kultar Singh Sandwan, MLA:- Will the Public Works (B & R) Minister be pleased to state whether it is a fact that sign-boards of villages falling on Faridkot-Bathinda highway are wrongly installed; if so, the time by which these are likely to be rectified?

To give ownership rights according to "Lal Dora"

291. Shri Aman Arora, MLA:- Will the Revenue Minister be pleased to state:-

the number of "Lal Dora" areas according to the urban areas in the State; a) b)

the number of houses according to the urban areas in these "Lal Dora" areas;

whether as per revenue record residents residing in the areas falling under "Lal Dora" have legal ownership rights; if not, the reason therefor; d)

whether their ownership is acknowledged on the basis of water, electricity or sewerage connections;

whether according to revenue record the govt. intends to give ownership rights to the people living in the Lal Dora" area of urban areas in the state?

Regarding areas of "Lal Dora"

292. Shri Aman Arora, MLA:- Will the Revenue Minister be pleased to state

the details of Lal Dora area as per rural areas in the State;

the number of houses in these Lal dora areas; b)

whether the people residing in the areas falling under Lal Dora have any legal ownership rights as per the revenue records; if not, the reasons therefor;

whether it is a fact that ownership of the aforesaid is considered on the basis of water, power or sewerage connections only;

whether the govt. intends to provide legal ownership right to the people residing in Lal Dora areas in Punjab as per the revenue record? Superintendent

Punjab Vidhan Saking Chandigarh 02/68/19 Regarding sewerage, roads and installation of street lights at Kotkapura

293. Sardar Kultar Singh Sandhwan, MLA:- Will the Local Govt. Minister be pleased to state:-

the name of the company to which contract work of sewerage, construction of roads and installation of street lights has been entrusted in Kotkapura city togetherwith the details of terms and conditions of this work

b) the name of the company to which contract for potable water and laying sewerage pipes has been entrusted in Kotkapura city alongwith the terms and conditions of this work and the amount fixed for the same

togetherwith the details of pipes laid so far alongwith the details of work yet to be done?

To fill up the posts of Health Institutions and Medical officers 294. Sardar Kultar Singh Sandhwan, MLA:- Will the Health and Family Welfare Minister be pleased to

the total number of health institutions working in Punjab; a)

the number of sanctioned and vacant posts of specialists/medical officers; b) c)

the time by which the vacant posts are likely to be filled-up by the Govt?

To formulate policy of new route permit of Mini Buses

- 295. Sardar Kultar Singh Sandhwan, MLA:- Will the Transport Minister be pleased to state:whether any new policy has been formulated of new route permit of Mini Buses; a)
- the number of route permits of Public/Private Mini Buses in district Faridkot alongwith the details thereof? b)

Regarding encroachment on govt. land

300. Shri Aman Arora, M.LA .:- Will the Local Govt. Minister be pleased to state:-

the area of Govt. land under the ownership and custody (as a custodian) of all municipal corporations, municipal committees, municipal councils and Nagar Panchayats of the state;

whether concerned municipal corporations/municipal committees/municipal councils and Nagar Panchayats are in possession of whole said are; if not, the areas of land under encroachment;

c) whether there is any proposal under the consideration of the Govt. to remove said encroachments; if so, the reasons therefor;

whether the Govt. intends to transfer the ownership to the possessors of these encroachments on collector rate/ or any other prescribed rates;

whether the Govt. is taking concrete steps to check the encroachment on Govt. land in future; if so, the reasons therefor?

Details of grants released to Rama Mandi and Talwandi Sabo

301. Prof. Baljinder Kaur,, M.LA.:- Will the Local Govt. Minister be pleased to state the details of grants released to municipal committee-Rama Mandi and Talwandi Sabo from April, 2009 to April, 2019 alongwith the various heads on which the said grants have been utilized?

To serve after 60 years of age by officers/officials

302. Sardar Kuldeep Singh Vaid,, M.LA .:- Will the Chief Minister be pleased to state:-

the number of officers/employees serving in Govt. Offices/Boards/Corporations even after passing 60 years of age on the basis of extension/re-appointment in the state;

b) the basis on which such extension has been given to officers/officials:- the details thereof?

Financial/Promotional Scam in IT&T wing of Punjab Police

303. Sardar Harpal Singh Cheema, M.LA .:- Will the Chief Minister be pleased to state:whether it s a fact that financial/promotional scam is continuously going on in IT&T wing of Punjab police since the year 2008, as per the same the benefit has been extended to a special category by changing/stealing the records inplace of 195 retired or deceased employees, as a result, loss of crores of rupees has been and will be caused to the state exchequer;

b) whether it is also a fact that FIR no. 18/2017 of P.S, sector-3, Chandigarh regarding change or steal of record of retired or deceased employees has been registered; no action has been taken on the same;

c) whether it is also a fact that 22 employees have been promoted to D.S.Ps on 30.6.2019 in the continuation of said scam; if so, whether the inquiry of said scam will be conducted by any S.I.T;

d) whether it is also a fact that letters have been sent by the leader of the opposition on 25.6.2019 to additional chief secretary and to chief minister and chief secretary on 28.6.2019; if so, the action taken on these letters?

To supply potable water in Govt. schools of the state

304. Sardar Baldev Singh, M.LA .: Will the Education Minister be pleased to state:whether the potable water is made available in Govt. schools of the state; if so, the name of sources through which the same is being supplied;

the number and names of those schools in which potable water is not being provided; the details thereof?

To open Cooperative Societies in villages

305. Sardar Baldev Singh, M.LA .:- Will the Cooperation Minister be pleased to state:-

- the total number of villages and the names of villages of the state in which Cooperative Societies have been opened;
- whether there is any proposal of Govt. to open Cooperative Societies in the rest of the villages; if so, as to b)
- the criteria being adopted to open these societies; the details thereof?

Chandigarh The 2nd August, 2019 Superintendent Punjab Vidhan Sabha Chandigarh 02/08/19

Shashi Lakhanpal Mishra Secretary PUNJAB VIDHAN SABHA